

PUBLIC NOTICE

DISTRICT COURT SAMBHAL AT CHANDAUSI

In pursuance of direction of Hon'ble High Court of Judicature at Allahabad, vide Letter No. 1091/IV-CPC/E-courts/Allahabad/dated 5 May 2020, all the Advocates and Litigants are hereby informed, that the process of E-filing shall commence in District Court Sambhal, from May 8, 2020. The filing of Bail Applications or Anticipatory Bail Applications etc. shall be done only through the email id: districtcourtsambhal@gmail.com. It is further clarified that no Manual filing of Application shall be entertained. For any queries regarding the process of e filing, you may contact the helpline Number: 05921252119, from 11 AM to 1 PM and 3PM to 4 PM.

E-FILING PROCESS IN BRIEF

- The Applicants shall send their Application on the email id districtcourtsambhal@gmail.com. The Applicant/Counsels must mention their phone number along with Application. For the convenience of Applicants, a brief Performa has been provided to the President, Bar Association Chandausi. Affidavits properly scanned shall also be filed with the Application, through email. The Applicant shall clearly mention "Bail Application" or "Anticipatory Bail Application" as the subject of the email.
- Once the Application is received, and is found complete, it shall be registered and accordingly a date of hearing shall be fixed.
- The Litigants/Counsels can trace the status/listing of Application on the **ecourts App**.
- On the date fixed for hearing only the Ld. Counsels shall be heard on the Application. They shall address the court only through Video Conferencing Room, in the premises of District Court. Time Slot for different courts, shall be published in the subsequent Notice.

A copy of this notice is available with the President Bar Association, Sambhal at Chandausi, and published on Official Website.

Date: 06.05.2020

Vinod
6/5/2020

Nodal Officer(Computer)

District Court, Sambhal at Chandausi